

National Green Tribunal, Eastern Zone Bench

Finance Centre, 3rd Floor

New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 678

Date: 27.10.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **29.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.170/2017/EZ	M/S Westlink Trading Pvt. Ltd. Vs. Union of India & Ors	13.12.2018
2	Original Application no. 55/2017/EZ	Shri Tako Olo Vs. Union of India & Ors.	13.12.2018
3	Original Application no. 26THC/2017/EZ M.A. No. 305/2017/EZ M.A. No. 11/2018/EZ	Madan Mohan Halder & ors. Vs. State of West Bengal & Ors.	13.12.2018
4	Original Application no. 161/2017/EZ	Mudar Patherya Vs. West Bengal Pollution Control Board & Ors.	13.12.2018
5	Original Application no. 72/2017/EZ M.A. No. 300/2017/EZ	Dhaneshwar Yadav & Anr Vs MOEF & Ors.	13.12.2018
6	Original Application no. 97/2017/EZ	Tapan Kumar Mandal Vs. West Bengal Pollution Control Board & Ors.	13.12.2018
7	O.A.127/2015/EZ	Ramchandra Mardi Vs WBPCB & Others	13.12.2018
8	O.A.172/2017/EZ	Satya Narayan Samanta Vs State of Odisha & Others	13.12.2018
9	O.A.25/2018/EZ	S.K.Alauddin Vs Chief Secretary Govt. of West Bengal & Others	13.12.2018
10	O.A.26/2018/EZ	Mohistikari Paribesh Jivan O Krishi Kalyan Mancho Vs West Bengal Pollution Control Board & Others	13.12.2018

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By order

Registrar

27.10.2018

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench

Finance Centre, 3rd Floor

New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 679

Date: 27.10.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **30.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.28/2018/EZ	Sujit Kr.Garai Vs State of West Bengal & Others	14.12.2018
2	O.A.37/2018/EZ	Monafa Bibi & Another Vs Chairman West Bengal Pollution Control Board & Others	14.12.2018
3	Original Application no. 110/2013/PB/85/2016/E Z & M.A. No. 97/2017/EZ	Subhas Datta Vs. Union of India & ors.	14.12.2018

By order


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27.10.2018

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National Green Tribunal, Eastern Zone Bench
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New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 680

Date: 27.10.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **31.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 129/2016/EZ	Wildlife Society of Orissa (Elephant Corridors) Vs. State of Odisha & ors.	17.12.2018
2	Original Application no. 130/2016/EZ	Wildlife Society of Orissa (Forest Encroachment) Vs. State of Odisha & ors.	17.12.2018
3	Original Application no. 06/2016/EZ M.A. No. 297/2017/EZ	Subhas Datta Vs. State of West Bengal & Ors.	17.12.2018
4	Original Application No.158/2016/EZ	Subhas Datta Vs. State of West Bengal & Ors.	17.12.2018
5	Original application no. 104/2017/EZ & M.A. No. 199/2017/EZ	Prabhat Kumar Churiwala Vs. Union of India & Ors.	17.12.2018
6	Original Application no. 05/2018/EZ	Jayant Dehuri & Ors. Vs. State of Odisha & Ors.	17.12.2018

By order


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27.10.2018.

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New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 681

Date: 27.10.2018


OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **01.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 131/2017/EZ	Lambodar Mahant Vs. State of Odisha & Ors.	18.12.2018
2	Original Application No. 175/2017/EZ M.A. No. 368/2017/EZ	Saikat Sen Vs. Union of India & Others	18.12.2018
3	Appeal no. 15/2017/EZ	M/S Pioneer Vs. Orissa Pollution Control Board & Anr.	18.12.2018
4	Original Application no. 01/2018/EZ	Palwal Jithender Reddy Vs. Union of India & ors.	18.12.2018
5	Original Application no. 04/2018/EZ	Kiran Kumar Mishra & ors. Vs. State of Odisha & Ors.	18.12.2018
6	Original Application no. 184/2017/EZ	Saharab Ali Mallick Vs. State of West Bengal & Ors.	18.12.2018
7	Original Application no. 17/2018/EZ	Md.Israil Vs Chief Secretary Govt. of West Bengal & Others	18.12.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 682

Date: 27.10.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **02.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application No.36(THC)/2015/EZ	Ranjan Sarkar & Anr. Vs The State of West Bengal & Ors.	19.12.2018
2	Original Application no. 120/2016/EZ M.A. No. 338/2017/EZ	Md. Rizwan Vs. State of Jharkhand & Ors.	19.12.2018
3	Original Application No.170/2016/EZ	Saiful Alam Vs. State of West Bengal & Ors.	19.12.2018
4	Original Application no. 146/2017/EZ	Leasure Country Club & Resorts Pvt. Limited & Anr Vs. Union of India & ors.	19.12.2018
5	Original Application no. 173/2017/EZ	Rama Chandra Mahanta & Anr Vs. M/S Serajuddin & Co. & Ors.	19.12.2018
6	Original Application no. 174/2017/EZ	Bijay Kumar Majhi Vs. State of Odisha & Ors.	19.12.2018
7	Original Application no. 114/2017/EZ M.A. No. 301/2017/EZ	Takam Xavier Vs. Union of India & Ors.	19.12.2018
8	Original Application No. 18/THC/2018/EZ M.A.No.15/2018/EZ	Ramjibanpur Babulal Institution & Another Vs State of West Bengal & Others	19.12.2018

By order



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27. 10. 2018.

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